

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 580/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company	Axis Bank Ltd-Vs- Ramsarup Industries Limited.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Jishnu Saha, Senior Advocate
2. Mr. Sanosig Das Gupta, Advocate
3. Mr. Sushant Dutt Majumder, Adv.
4. Ms. Anli Goyal Agrawal, Adv.

Applicant/
Financial
creditor

Anli Goyal
01/12/17

1. JISHNU CHAUDHURY, ADV
2. RATUL DAS, ADV
3. SIDHARTHA SHARMA

Corporate Debtor

Sd
11/12/17

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

List on 15/12/2017 for further consideration.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)